APPELLATE TIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 147 of 2010

Dated : 3rd May, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Uttar Pradesh Power Corporation Ltd. …… Appellant(s)

Vs

N.T.P.C. & Ors. …… Respondent(s)

Counsel for the Appellant(s): Mr. Manoj Kumar Sharma
Mr. Pradeep Misra

Counsel for the Respondent(s): Ms. Ranjitha Ramachandran

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **18th May, 2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

pk/rkt